

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3931
ANSWERED ON:18.08.2010
SETTING UP OF OFF-CAMPUS CENTRE OF AMU
Owaisi Shri Asaduddin

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Union Government has received any proposal from the State Governments to set up an off-campus centre of Aligarh Muslim University (AMU) in their State;
- (b) if so, the details thereof; and
- (c) the time by which a final decision is likely to be taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (c): The Aligarh Muslim University Act vests power in the AMU, and not in the Union Government, to establish and maintain, with the sanction of the Visitor and subject to its Statutes and Ordinances, such Special Centres, Specialised Laboratories or such other institutions for research or instruction as are necessary for the furtherance of the University's objects either on its own or in cooperation or collaboration with any other institution. Accordingly, AMU has recently requested this Ministry to obtain the Visitor's assent to a proposal seeking certain amendments/additions to its Statutes for establishment of its two Centres at Murshidabad (West Bengal) and Malappuram (Kerala). It is not possible to indicate the time-frame within which the Visitor's assent would be obtained.